

2000 in the world. India occupies fifth position in egg production, but we have resolved to take it to first position in the world by the year 2000. Mr. Speaker, poverty cannot be removed without developing animal husbandry and dairying. The United Front Govt. has, therefore, while formulating development oriented and poor-oriented policies and programmes, laid great stress on the common Minimum Need Programme formulated by the United Front, so that poor farmers of villages, hard working rural persons, labourers, numbering about 40 crore people living below the poverty line, and about 30 crore small farmers or marginal peasants, whose additional resources are by way of animal husbandry and dairying should be adequately benefited thereby.

[English]

SHRI P.R. DASMUNSHI : Mr. Speaker, sir, is it a reply to the debate on Budget ?

[Translation]

SHRI RAGHUVANSH PRASAD SINGH : Sir, it is our country's culture, here Shri Krishna became God by rearing cows. We cannot separate ourselves from animal husbandry and India cannot achieve economic development without developing animal husbandry. Therefore, the United Front Govt. has decided to lay emphasis on spreading and developing animal husbandry and dairying in every village, and linking villagers with these programmes, with a view to increasing their income and prosperity by way of ensuring over all rural development in the country.

[English]

SHRI SONTOSH MOHAN DEV : Sir, the best reply that we have so far to this debate is from the Minister of Rural Development and the Minister of Animal Husbandry. We would like to congratulate them for it. They have come prepared. The other Ministers should learn from them.

MR. SPEAKER: I shall now put the Demands for Grants relating to the Ministry of Agriculture to the vote of the House.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1997, in respect of the heads of demands entered in the second column thereof against Demand Nos. 1 to 4 in respect of Ministry of Agriculture."

*The motion was adopted.*

[Translation]

SHRI NITISH KUMAR (BARH): Mr. Speaker, Leader of the House is also not present.

[English]

MR. SPEAKER: He has gone with the leave of the Speaker.

...(Interruptions)

[Translation]

SHRI NITISH KUMAR: Mr. Speaker, Prime Minister is also not present, and the leader of the House is also absent. What situation the House has acquired, you may see...(Interruptions)

18.00 hrs.

#### SUBMISSION OF OUTSTANDING DEMANDS FOR GRANTS\* TO THE VOTE OF THE HOUSE

MR. SPEAKER : I shall now put the outstanding Demands for Grants relating to the Ministries/Departments to vote.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1997, in respect of the heads of demands entered in the Second column thereof against:—

- (1) Demand Nos. 5 and 6 relating to Ministry of Chemicals and Fertilizers.
- (2) Demand Nos. 7 and 8 relating to Ministry of Civil Aviation and Tourism.
- (3) Demand No. 9 relating to Ministry of Civil Supplies, Consumer Affairs and Public Distribution.
- (4) Demand No. 10 relating to Ministry of Coal.
- (5) Demand Nos. 11 and 12 relating to Ministry of Commerce.
- (6) Demand Nos. 13 and 14 relating to Ministry of Communications.
- (7) Demand Nos. 15 to 21 relating to Ministry of Defence.
- (8) Demand No. 22 relating to Ministry of Environment and Forests.

\*Moved with the recommendation of the President.

- (9) Demand No. 23 relating to Ministry of External Affairs.
- (10) Demand Nos. 24 to 26, 28, 29 and 31 to 36 relating to Ministry of Finance.
- (11) Demand No. 37 relating to Ministry of Food.
- (12) Demand No. 38 relating to Ministry of Food Processing Industries.
- (13) Demand Nos. 39 to 41 relating to Ministry of Health and Family Welfare.
- (14) Demand Nos. 42 to 46 and 97 to 101 relating to Ministry of Home Affairs.
- (15) Demand Nos. 47 to 50 relating to Ministry of Human Resource Development.
- (16) Demand Nos. 51 to 54 relating to Ministry of Industry.
- (17) Demand Nos. 55 and 56 relating to Ministry of Information and Broadcasting.
- (18) Demand No. 57 relating to Ministry of Labour.
- (19) Demand Nos. 58, 59 and 61 relating to Ministry of Law, Justice and Company Affairs.
- (20) Demand No. 62 relating to Ministry of Mines.
- (21) Demand No. 63 relating to Ministry of Non-conventional Energy Sources.
- (22) Demand No. 64 relating to Ministry of Parliamentary Affairs.
- (23) Demand No. 65 relating to Ministry of Personnel, Public Grievances and Pensions.
- (24) Demand No. 66 relating to Ministry of Petroleum and Natural Gas.
- (25) Demand Nos. 67 to 69 relating to Ministry of Planning & Programme Implementation.
- (26) Demand No. 70 relating to Ministry of Power.
- (27) Demand Nos. 74 to 76 relating to Ministry of Science and Technology.
- (28) Demand No. 77 relating to Ministry of Steel.
- (29) Demand Nos. 78 to 80 relating to Ministry of Surface Transport.
- (30) Demand No. 81 relating to Ministry of Textiles.
- (31) Demand Nos. 82 to 84 relating to Ministry of Urban Affairs and Employment.
- (32) Demand No. 85 relating to Ministry of Water Resources.
- (33) Demand No. 86 relating to Ministry of Welfare.
- (34) Demand Nos. 87 and 88 relating to Department of Atomic Energy.
- (35) Demand No. 89 relating to Department of Electronics.
- (36) Demand No. 90 relating to Department of Ocean Development.
- (37) Demand No. 91 relating to Department of Space.
- (38) Demand No. 93 relating to Rajya Sabha.
- (39) Demand No. 94 relating to Lok Sabha.
- (40) Demand No. 96 relating to Secretariat of the Vice-President.

**Demands for Grants—Budget (General) for 1996-97 submitted to the vote of Lok Sabha**

No. of Demand	Name of Demand	Amount of Demand for Grants on Account voted by the House on July 26, 1996		Amount of Demand for Grants submitted to the vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
<b>Ministry of Chemicals and Fertilizers</b>					
5	Department of Chemicals and Petro-chemicals	205,42,00,000	31,00,00,000	205,43,00,000	7,88,00,000
6	Department of Fertilizers	3694,87,00,000	423,00,00,000	3294,87,00,000	380,85,00,000

33

	1	2	3	4	
<b>Ministry of Civil Aviation and Tourism</b>					
7 Department of Civil Aviation	59,70,00,000		26,59,00,000	17,99,00,000	26,59,00,000
8 Department of Tourism	48,01,00,000		6,55,00,000	48,01,00,000	6,55,00,000
<b>Min. of Civil Supplies, Consumer Affairs and Public Distribution</b>					
9 Min of Civil Supplies, Consumer Affairs and Public Distribution	54,40,00,000		46,00,000	54,40,00,000	46,00,000
<b>Ministry of Coal</b>					
10 Ministry of Coal	92,93,00,000		177,51,00,000	92,93,00,000	177,51,00,000
<b>Ministry of Commerce</b>					
11 Department of Commerce	425,43,00,000		30,50,00,000	425,43,00,000	30,50,00,000
12 Department of Supply	19,78,00,000			14,11,00,000	
<b>Ministry of Communications</b>					
13 Department of Posts	1308,14,00,000		34,85,00,000	1308,14,00,000	34,86,00,000
14 Department of Telecommunications	6289,79,00,000		4047,49,00,000	6289,79,00,000	4047,50,00,000
<b>Ministry of Defence</b>					
15 Ministry of Defence	1078,28,00,000		11,84,00,000	1078,28,00,000	11,84,00,000
16 Defence Pensions	1649,81,00,000			1649,80,00,000	
17 Defence Services-Army	7288,88,00,000			6068,22,00,000	
18 Defence Services-Navy	1006,78,00,000			860,96,00,000	
19 Defence Services-Air Force	2028,67,00,000			2028,67,00,000	
20 Defence Ordnance Factories	640,02,00,000			40,01,00,000	
21 Capital Outlay on Defence Services			4820,38,00,000		4116,37,00,000
<b>Ministry of Environment and Forests</b>					
22 Ministry of Environment and Forests	272,81,00,000		3,55,00,000	272,82,00,000	3,56,00,000
<b>Ministry of External Affairs</b>					
23 Ministry of External Affairs	638,47,00,000		31,02,00,000	573,59,00,000	31,02,00,000
<b>Ministry of Finance</b>					
24 Department of Economic Affairs	1529,77,00,000		86,58,00,000	1526,52,00,000	86,58,00,000
25 Currency, Coinage and Stamps	362,97,00,000		192,66,00,000	362,97,00,000	192,66,00,000
26 Payments to Financial Institutions	1061,98,00,000		1297,87,00,000	1031,45,00,000	1185,86,00,000
28 Transfers to State and Union Territory Govts	5297,34,00,000		787,50,00,000	4527,34,00,000	387,50,00,000
29 Loans to Government Servants, etc			148,25,00,000		148,25,00,000
31 Department of Expenditure	2007,14,00,000			2007,15,00,000	

1	2	3	4	5
32	Pensions	608,58,00,000	...	608,57,00,000 ...
33	Audit	223,92,00,000	...	223,91,00,000 ...
34	Department of Revenue	105,20,00,000	2,25,00,000	58,27,00,000 2,25,00,000
35	Direct Taxes	235,99,00,000	88,00,00,000	235,99,00,000 88,00,00,000
36	indirect Taxes	350,97,00,000	135,03,00,000	350,97,00,000 135,03,00,000
<b>Ministry of Food</b>				
37	Ministry of Food	3057,62,00,000	47,34,00,000	3057,62,00,000 47,34,00,000
<b>Ministry of Food Processing Industries</b>				
38	Ministry of Food Processing Industries	20,28,00,000	5,25,00,000	20,28,00,000 5,25,00,000
<b>Ministry of Health and Family Welfare</b>				
39	Department of Health	625,97,00,000	220,04,00,000	625,96,00,000 220,04,00,000
40	Department of Indian Systems of Medicine and Homoeopathy	22,09,00,000	1,00,000	22,09,00,000 ...
41	Department of Family Welfare	975,32,00,000	67,00,000	975,33,00,000 68,00,000
<b>Ministry of Home Affairs</b>				
42	Ministry of Home Affairs	142,19,00,000	9,10,00,000	142,20,00,000 9,10,00,000
43	Cabinet	44,90,00,000	7,50,00,000	44,91,00,000 7,50,00,000
44	Police	2019,64,00,000	244,59,00,000	1844,64,00,000 244,60,00,000
45	Other Expenditure of the Min. of Home Affairs	139,23,00,000	117,13,00,000	139,22,00,000 117,14,00,000
46	Transfers to Union Territory Governments	113,70,00,000	116,81,00,000	113,71,00,000 116,82,00,000
<b>Ministry of Human Resource Development</b>				
47	Department of Education	2239,21,00,000	26,00,000	2239,21,00,000 26,00,000
48	Department of Youth Affairs and Sports	67,25,00,000	86,00,000	67,26,00,000 87,00,000
49	Department of Culture	101,62,00,000	...	101,61,00,000 ...
50	Department of Women and Child Development	484,20,00,000	...	410,93,00,000 ...
<b>Ministry of Industry</b>				
51	Industrial Development and Ind. Policy & Promotion	246,76,00,000	76,00,000	245,26,00,000 76,00,000
52	Department of Public Enterprises	97,00,000	...	97,00,000 ...
53	Department of Heavy Industry	257,13,00,000	111,36,00,000	257,13,00,000 111,35,00,000
54	Department of Small Scale Industries & Agro and Rural Industries	329,77,00,000	148,29,00,000	329,77,00,000 148,29,00,000
<b>Ministry of Information and Broadcasting</b>				
55	Information, Films and Publicity	67,86,00,000	5,92,00,000	76,99,00,000 5,93,00,000
56	Broadcasting Services	709,81,00,000	156,52,00,000	709,81,00,000 156,53,00,000

1	2	3	4		
<b>Ministry of Labour</b>					
57	Ministry of Labour	344,71,00,000	72,00,000	344,71,00,000	71,00,000
<b>Ministry of Law, Justice and Company Affairs</b>					
58	Law and Justice	272,30,00,000	...	272,31,00,000	...
59	Election Commission	2,98,00,000	...	2,49,00,000	...
61	Department of Company Affairs	8,74,00,000	1,00,000	8,75,00,000	...
<b>Ministry of Mines</b>					
62	Ministry of Mines	112,33,00,000	17,69,00,000	112,33,00,000	17,69,00,000
<b>Ministry of Non-conventional Energy Sources</b>					
63	Ministry of Non-conventional Energy Sources	110,29,00,000	57,66,00,000	110,29,00,000	57,66,00,000
<b>Ministry of Parliamentary Affairs</b>					
64	Ministry of Parliamentary Affairs	1,78,00,000	...	1,78,00,000	...
<b>Ministry of Personnel, Public Grievances and Pensions</b>					
65	Ministry of Personnel, Public Grievances and Pensions	56,69,00,000	1,45,00,000	56,69,00,000	1,45,00,000
<b>Ministry of Petroleum and Natural Gas</b>					
66	Ministry of Petroleum and Natural Gas	1,81,00,000	...	1,81,00,000	...
<b>Ministry of Planning &amp; Programme Implementation</b>					
67	Planning	52,52,00,000	22,84,00,000	52,51,00,000	22,83,00,000
68	Department of Statistics	36,04,00,000	2,70,00,000	36,54,00,000	2,78,00,000
69	Department of Programme Implementation	395,80,00,000	...	395,80,00,000	...
<b>Ministry of Power</b>					
70	Ministry of Power	284,32,00,000	1224,85,00,000	284,32,00,000	1224,85,00,000
<b>Ministry of Science and Technology</b>					
74	Department of Science and Technology	224,54,00,000	17,48,00,000	224,53,00,000	17,49,00,000
75	Department of Scientific and Industrial Research	216,74,00,000	3,25,00,000	216,73,00,000	3,25,00,000
76	Department of Bio-technology	46,08,00,000	2,25,00,000	46,09,00,000	2,25,00,000
<b>Ministry of Steel</b>					
77	Ministry of Steel	21,01,00,000	10,10,00,000	21,01,00,000	10,10,00,000

1	2	3	4		
<b>Ministry of Surface Transport</b>					
78	Surface Transport	31,58,00,000	44,80,00,000	29,78,00,000	44,80,00,000
79	Roads	378,31,00,000	601,46,00,000	378,31,00,000	601,46,00,000
80	Ports, Lighthouses and Shipping	118,30,00,000	132,39,00,000	118,31,00,000	131,58,00,000
<b>Ministry of Textiles</b>					
81	Ministry of Textiles	262,62,00,000	250,96,00,000	287,61,00,000	129,96,00,000
<b>Ministry of Urban Affairs and Employment</b>					
82	Urban Development, Urban Employment and Poverty Alleviation	280,88,00,000	113,06,00,000	280,88,00,000	113,05,00,000
83	Public Works	204,42,00,000	97,47,00,000	204,41,00,000	97,46,00,000
84	Stationery and Printing	74,10,00,000	2,25,00,000	74,10,00,000	2,25,00,000
<b>Ministry of Water Resources</b>					
85	Ministry of Water Resources	228,58,00,000	20,75,00,000	228,59,00,000	20,74,00,000
<b>Ministry of Welfare</b>					
86	Ministry of Welfare	339,97,00,000	92,84,00,000	346,62,00,000	94,83,00,000
<b>Department of Atomic Energy</b>					
87	Atomic Energy	308,44,00,000	300,13,00,000	308,45,00,000	300,14,00,000
88	Nuclear Power Schemes	265,56,00,000	175,12,00,000	265,55,00,000	175,12,00,000
<b>Department of Electronics</b>					
89	Department of Electronics	67,00,00,000	11,10,00,000	67,01,00,000	11,09,00,000
<b>Department of Ocean Development</b>					
90	Department of Ocean Development	30,04,00,000	3,37,00,000	30,04,00,000	3,38,00,000
<b>Department of Space</b>					
91	Department of Space	496,16,00,000	52,73,00,000	320,15,00,000	52,73,00,000
<b>The President, Parliament, Union Public Service Commission and Secretariat of the Vice-President</b>					
93	Rajya Sabha	10,79,00,000	...	10,79,00,000	...
94	Lok Sabha	26,00,00,000	...	26,01,00,000	...
96	Secretariat of the Vice-President	26,00,000	...	25,00,000	...
<b>Union Territories without Legislature</b>					
97	Andaman and Nicobar Islands	170,34,00,000	102,08,00,000	170,34,00,000	74,95,00,000

1	2	3		4	
98	Chandigarh	188 72 00,000	26,65,00,000	188,73,00,000	26,64,00,000
99	Dadra and Nagar Haveli	45 98,00,000	10 15,00 000	45,99,00,000	10,15 00,000
100	Daman and Diu	35,04 00 000	7 44 00 000	35,04,00,000	7 44,00,000
101	Lakshadweep	62,52,00 000	7 84 00 000	62,52,00,000	7,83,00,000
<b>TOTAL REVENUE CAPITAL</b>		<b>62530,70,00,000</b>	<b>17181.06,00,000</b>	<b>58814,49,00,000</b>	<b>15752,92,00,000</b>

*The Motion was adopted*

MR SPEAKER The outstanding Demands for Grants relating to the Ministries and Departments are passed

18.07 hrs.

APPROPRIATION (NO 3) BILL, 1996\*

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P CHIDAMBARAM) Sir I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1996-97

MR SPEAKER The question is

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1996-97"

*The motion was adopted*

SHRI P CHIDAMBARAM I introduce\*\* the Bill  
(Interruptions)

MR SPEAKER The Minister may move the motion for consideration

SHRI P CHIDAMBARAM Sir, I beg to move

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1996-97, be taken into consideration"

MR SPEAKER Motion moved

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1996-97, be taken into consideration"

\* Published in the Gazette of India—Extraordinary Pt—II Section 2 dated 9-9-96

\*\* Introduced and moved with the recommendation of the President

SHRI RAM NAIK (MUMBAI NORTH) Sir I have given a notice to speak on this

MR SPEAKER I think, I have admitted your notice

[Translation]

SHRI RAM NAIK Mr Speaker, I have given three notices for raising discussions on three subjects under Rule 218 I have served notices to all the three concerned ministers also Shri Ramakant Khalapji is admitting by nodding his head It appears that he has received it I present my first question in relation to his ministry This govt had given an assurance to bring forward a bill regarding Lok Pal, which would add the names of the Prime Minister and Pnme Minister's office also in the Bill, with a view to rootout corruption from the society and govt Such an assurance is contained in the common Minimum Programme of the United Front I am reading out of it only four lines

[English]

"Clean Administration The United Front Government is committed to corruption-free and clean administration A Bill to set up the Lokpal will be introduced in the first Budget Session of the Eleventh Lok Sabha The Bill will cover the Office of Pnme Minister as well All Members of Parliament will be required, by law, to declare their assets annually before the Lokpal"

[Translation]

I, therefore, want to know as only two-three days are left of this session We don't see any chance of this bill being brought forward during this sesssion In the report of the Business Advisory Committee also there is no indication or information about presentation of such a bill in the House during this session So, I want to know from the govt as to what has been done by the govt in regard to this bill ? What are the reasons for not presenting this bill ?

My second question relates to the Ministry of Information and Broadcasting Shn C.M Ibrahim does